(b) if so, the steps taken by Government to boost up the indigenous producers?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRY THE (SHRI B. P. MAURYA): (a) and (b). The production of GLS Lamps in the organised sector from 1972-73 to 1975-76 has been around 132 million nos, per annum except during 1973-74 when it dropped to 117.4 million nos. Fluorescent Tubes. In the case of however, the production has increased from 12.17 million nos. during 1972-73 to 17,40 million nos. during 1975-76. Government has not also received any representation from any quarters about accumulation of huge stocks of electric lamps with the manufacturers.

Under the Industrial Licensing Policy of 1973, foreign companies/Large Houses are not eligible to enter "Electrical Lamps" industry except when their production is predominently for exports. Further GLS Lamp Industry has now been de-licensed, which exemption however is not available to foreign companies Large Houses.

बिल्ली में तौगे

1568. भी विभूति मिश्रा क्या गृह मन्द्री यह बताने की क्रुपा करेंगे कि :

(क) तीन वर्ष पूर्व दिल्ली में कितने सांगे थे :

(ख) इस समय दिल्ली में कितने तांगे हैं ; भौर

(ग) क्या दिल्ली में तांगों को समाप्त करने का कोई प्रस्ताव सरकार के विचाराधीन है?

गृह मंत्रालय में उदमंत्री (भी एक॰ एष॰ मोहसिन) : (क) मीर (ख) दिल्ली नगर निगम से प्राप्त सूचना के अनुसार तीन वर्ष पहले दिल्सी में तांगों की संख्या 2495 थी। इस समय इनकी संख्या 2273 है।

(ग) जी नहीं, खीमान्।

Financial assistance to D.A.V.P and State Governments for releasing advertisements to Small and Rural Newspapers

1569. SHRI R. K. SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the financial assistance given to D.A.V.P., public sector and State Governments for releasing advertisements to the small and rural newspapers annually?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): Under latest decisions, DAVP have been authorised to select papers to which advertisements are to be released on behalf of Mini-Departments. stries. public sector undertaking and autonomous bodies of Central Government. In the accordance with Government policy, DAVP are to accord weightage to small and medium newspapers in this matter. DAVP is an attached office of the Ministry of Information and Broadcasting. The funds at its disposal are not in terms of assistance. No assistance is required to be given to Public Sector Undertakings and State Governments

Training Schools for Journalists

1570. SHRI R. K. SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are some training schools for Journalists in English, Hindi and other regional languages;